

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00419/2017

DATED THIS THE 05TH DAY OF JUNE, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Albinus Minz,
Aged about 42 years,
Son of Patric Minz,
Door No. F/16, 5th Cross,
Weavers Colony,
Vishveshwara Nagar,
Mysore South – 570 008
Now working as Extension Central Workshop,
Mysore

...Applicant

(By Advocate M/s SRA Law Associates)

Vs.

1. Union of India,
Represented through
Chief Workshop Manager,
Mysore, South, Karnataka – 570 008.
2. Wagon Repair Workshop,
Vadlapuri, East Court Railway,
Vishakapatnam, Andhra Pradesh – 524 405.

3. Chief Administrative Officer/W.P,
Personnel Branch, Chamber Bhavan,
J.C. Road, Patna – 800 001

...Respondents

(By Shri. N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

We heard the matter for some time. Apparently the relief sought for in the earlier OA could not be granted as the entity to which the applicant could have gone is not squarely within the ambit of the Railways now, even though by changing the nomenclature jurisdiction once again cannot be taken away, but be that as it may we feel that since the claim of the applicant is only to apply for a transfer somewhere near to his hometown, he may file an application for this and we will now permit him to file a fresh cause if his demand is not met. With this direction, we hold there is nothing in the OA to be agitated as of now.

2. The OA is dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00419/2017

Annexure A1 Copy of appointment order dated 09.09.2004

Annexure A2 Copy of promotion of the applicant from Technician Gr-I to Gr-I dated 13.06.2017

Annexure A3 Copy of the deputation order dated 27.10.2010

Annexure A4 Copy of the relieving letter dated 16.01.2013

Annexure A5 Copy of promotion order dated 25.07.2014

Annexure A6 Copy of calling for option by the Chief Administrative Officer dated 11.01.2016

Annexure A7 Copy of option form of the applicant dated 25.04.2016

Annexure A8 Copy of the order dated 21.03.2017 passed by the Central Administrative Tribunal, Cuttack Bench

Annexures with reply statement

Annexure R1 Copy of letter No. S/P.721/Options/W. Shop Projects dated 20.04.2016

Annexure R2 Copy of letter No SWR/P.76/Options/W. Shop Projects dated 16.03.2016

Annexure R3 Copy of letter No. S/P.721/Options/W Shop Projects dated 09.05.2016

Annexure R4 Copy of letter No. SWR/P.676/Options dated 07.06.2016

Annexure R5 Copy of letter No. WP/Option/NG/WC/Accept/All Projects dated 17.05.2016

Annexure R6 Copy of extract of Para 226 of IREC-Vol-OI

Annexures with Rejoinder

Annexure A9 Copy of requisition letter along with application for one way transfer dated 20.02.2015

Annexure A10 Copy of RTI reply dated 12.01.2012

Annexure A11 Copy of reply issued under RTI dated 09.04.2014
